Date: July 11, 2025 C2R/2025-26/09

Directions related to Closure of Shipping Bills in the Export Data Processing and Monitoring System (EDPMS) – Draft For Feedback

Reserve Bank of India introduced the EDPMS to monitor the realisation of funds against exports in February, 2014. In due course, the flow of shipping bills from the Customs Authority has been automated through ICEGATE and from January, 2022, data from ECCS (Express Cargo Clearance System) also started flowing into EDPMS. Further, postal exports bill data also started flowing into EDPMS from January, 2025.

2. Over the years, there has been significant increase in the number of export transactions that flow into the EDPMS, wherein each shipping bill is reconciled against payment received. With the objective of easing compliance, especially for exporters of small value goods, it has been decided to simplify the process of reconciliation in EDPMS. Accordingly, <u>draft Directions</u> have been prepared to address the issues related to regulatory compliance involving reconciliation of small-value exports in the EDPMS.

3. Comments/ feedback on the <u>draft Directions</u> can alternatively be forwarded via email to <u>tradefeedback@rbi.org.in</u>, with the subject line "Feedback on draft directions on closure of shipping bills in EDPMS".

Last date for submission of comments is July 31, 2025.

Draft Directions: PDF (188.04 KB)